

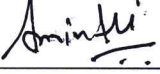
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

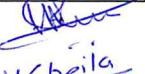

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No 50/9 /HDB/2018
NAME OF THE COMPANY	Nilgiri Power Pvt Ltd
NAME OF THE PETITIONER(S)	Inox Wind Limited
NAME OF THE RESPONDENT(S)	Nilgiri Power Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Amir Bavani. Pulkit Srivastava with. Y. Suryanarayana.	Advocates.	9949216902.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Harish Kumar V. Sheila V.	Advocate	litigation_hyd@tatunlegal.com	 V.Sheila
Prashantha M.	"	9925440902	

ORDER

Learned counsel Mr.Y.Suryanarayana along with Mr.Amir Bavani and Mr.Pulkit Srivastav present for Petitioner. Learned counsel Mr. V.Harish Kumar, Ms.Sheila V and Prashanth M present for Respondent.

Heard arguments of learned counsel appearing for Petitioner and learned counsel appearing for Respondent.

Orders reserved.


MEMBER JUDICIAL